

**DIVISION BENCH**

**ITEM NO.116**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**IA No.463/2023 IN CP (IB) No. 376/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>RIDHI SIDHI GLASSES (INDIA) PVT LTD V/S ARM WINSYS TECH PVT LTD.</b>
<b>UNDER SECTION</b>	<b>9 IBC (IN LIQUIDATION)</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 04<sup>th</sup> June, 2024.

**-Sd-**

**(Court Officer)**

**15<sup>th</sup> May, 2024**

*Bipul Kumar Tiwari*  
(Stenographer)